

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

110

C.S.A. No. 225/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Lodha Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Sunila Chavan i/b. Shruti Kelji	Adv. for Applicant	

ORDER

CSA 224/230-232/NCLT/MB/MAH/2017  
CSA 225/230-232/NCLT/MB/MAH/2017  
CSA 229/230-232/NCLT/MB/MAH/2017  
CSA 537/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.7.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)